

(b) The operation of freighter services between India and U.K. was one of the items for discussion between the Indian and the U.K. Delegations which met in London recently to review the India-U.K. Air Transport Agreement. The conclusions arrived at between the two Delegations are under consideration of the two Governments.

TRACTORISATION OF LAND

*2611. **Shri Kamath** : Will the Minister of Food and Agriculture be pleased to refer to the reply given to supplementaries raised on Starred Question No. 2224 on the 15th May, 1956 and state :

(a) which State Governments levy interest on land tractorization charges or arrears thereof ; and

(b) which States do not levy such interests ?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) and (b). According to information available with the Ministry of Food and Agriculture, Bhopal Government is not charging any interest from the cultivators on the tractorisation charges or the arrears thereof. Madhya Pradesh Government charges such interest. Information about the other States is being collected and will be placed on the Table of the Lok Sabha when received.

DELHI IMPROVEMENT TRUST

*2613. **Shri T. B. Vittal Rao** : Will the Minister of Health be pleased to state :

(a) whether Government have been receiving periodical reports of the working of the Delhi Improvement Trust ; and

(b) if so, whether a copy of the reports for 1954-55 will be placed on the Table of the Sabha ?

The Minister without Portfolio (Shri V. K. Krishna Menon) : (a) Yes.

(b) A copy of the report for the year 1954-55 is placed on the Table of the Lok Sabha. [Placed in the Library. See No. S—199/56].

INDIAN MEDICAL ASSOCIATION

2614. { **Shri M. D. Joshi** :
Shri H. N. Mukerjee :

Will the Minister of Health be pleased to state :

(a) whether the Indian Medical Association had advised the Government of India against the construction of one-room tenements, for the promotion of better health and the prevention of diseases ;

(b) whether Government have agreed to the above suggestion ;

(c) if not, whether Government are proceeding with the construction of one-room tenements as before ;

(d) what other suggestions were made by the Indian Medical Association ; and

(e) which of them have been decided to be acted upon ?

The Deputy Minister of Health (Shrimati Chandrasekhar) : (a) Yes.

(b) No.

(c) Yes.

(d) and (e). A statement is laid on the Table of the Lok Sabha. [See Appendix XV, annexure No. 13].

FOODGRAINS DEPOT AT KASU BEGU

*2615. **Dr. Rama Rao** : Will the Minister of Food and Agriculture be pleased to state :

(a) whether the employees of food-grains depot at Kasu Begu near Ferozepore have not received their salaries for the months of March and April 1956 ; and

(b) whether it is also a fact that the Government of Punjab have informed them that they should get their salaries from the Central Government ?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) and (b). The Central Storage Depot at Kasu Begu is managed by the Government of Punjab on behalf of the Central Government. According to the terms of Agreement, all expenditure including